## FORM C

(UNDER Regulation 8 of the insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FROM

INDIAN OVERSEAS BANK,

REGISTERED ADDRESS: 763, ANNA SALAI, CHENNAI, TAMILNADU 600002

PRINCIPAL OFFICE: 161/162, SUPRIYA TOWERS, NEW DP ROAD NAGARAS ROAD AUNDH PUNE

411007

To. Date: 27/02/2025

The Interium Resolution Professional.

Manisha Sanjay Agarwal.

188, Gandhi Nagar, Nagpur,

Maharshtra 440010

SUBJECT: Submission Of Claim And Proof Of Claim.

MADAM /SIR,

INDIAN OVERSEAS BANK hereby submits this proof of claim in respect of the voluntary liquidation of M/S. KADKOMP SYSTEMS PVT LTD. The details for the same are set out below

1	Name Of Financial Creditors	INDIAN OVERSEAS BANK
2	Identification Number	Pan No: AAACI1223J
3	ADDRESS AND EMAIL OF	161/162, SUPRIYA TOWERS, NEW DP ROAD NAGARAS
	FINACIAL CREDITOR	ROAD AUNDH PUNE 41 1007.
		Email : lob0669@iob.in
4	TOTAL AMOUNT OF CLAIM	Rs. 1,85,64,195.26 Cash Credit Facility
5	DETAILS OF DOCUMENTS BY	Statement of accounts And Credit Sanction Advice Duly
	REFERENCE TO WHICH THE	acknowledge by Borrower
	DEBT CAN BE SUBSTANTIATED	TO SERVICIO AL AND
6	DETAIL OF HOW AND WHEN	On 30/09/2020 DUE OT NON PAYMENT OF PRINCIPAL AND
	DEBT INCURRED	INTEREST OF CASH CREDIT FACILITY
7	DETAILS OF ANY MUTUAL	NIL
1	CREDIT , MUTULA DEBTS , OR	
	OTHER MUTUAL DEALINGS	
	BETWEEN THE COPORATE	
	PERSON AND THE FINANCIAL	
	CREDITOR WHICH MAY BE SET	
<u> </u>	OFF AGAINST CLAIM	1. 455 Sq.Ft. at Office Premeses of Office no. 01, 1st floor
8	DETAILS OF ANY SECURITY	, Sai Niketan apartment, Erandwane , Pune owned
	HELD THE VALUE OF THE	by Redek Systems.
	SECURITY AND THE DATE IT	2. 375 Sq. Ft. Of Residential Flat No. 02, 1st Floor, Sai
	WAS GIVEN	Niketan appartments , Erandwane , Pune owned
		by. Mr.V.G.Kulkarni and Mr. Ravindra Kulkarni.
1		Dy. 1741. Y. O. KOKKATII G. G. TVI



			<ol> <li>375 Sq. Ft. Of Residential Flat No. 02, 1st Floor, Sai Niketan appartments, Erandwane, Pune owned by. Mr.V.G.Kulkarni and Mr. Ravindra Kulkarni. VALUE OF SECURITY</li> <li>1) Valuation Of Office</li> </ol>
	:	e an	FMV : 42,22,400/- FSV : 31,66,000/- Realizable Value : 37,99,800/- Govt. Value : 33,74,311.85
			2) Valuation Of Flat
			FMV : 27,60,000/- FSV : 20,70,000/- Realizable Value : 24,84,000/- Govt, Value : 24,18,307.50
9	<b>&gt;</b>	DETAILS OF BANK ACCOUNT TO WHICH THE FINANCIAL CREDITORS SHARE OF THE PROCEEDS OF LIQUIDATION CAN BE TRANSFERRED PURSUANT TO RESOLUTION PLAN	066902000000889
	10	LIST OF DOCUMENTS ATTACHED TO THIS CLAIM IN ORDER TO PROVE THE EXISTANCE AND NON PAYMENT OF CLAIM DUE TO FINANCIAL CREDITORS	STATEMENTS OF ACCOUNT .

	क्यसीज हैं।
Signature of the financial creditor or person authorised on his behalf	La Vund
Name	RAHUL KUMAR
Position with or in relation to creditor	CHIEF MANAGER
Address of person signing	161/162, SUPRIYA TOWERS , NEW DP ROAD NAGARAS ROAD AUNDH PUNE 411007



## **DECLARATION**

- Rahul Kumar Chief Manager INDIAN OVERSEAS BANK currently residing at 161/162, SUPRIYA TOWERS, NEW DP ROAD NAGARAS ROAD AUNDH PUNE 411007, do solemnly affraim and state as follows.
- 1) M/s. Kadkomp Systems Pvt.Ltd. the corporate debtor was at the insolvency commencement date being 13th February 2025 actually indebted to me for sum of 1,85,64,195.26.
- 2) In respect of my claim of said sum or any part thereof, I have relied on the documents specified below Rs. 1,85,64,195.26. (Statement of accounts)
- 3) The said documents are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed therefrom.
- 4) In respect of the said sum or any part thereof, neither I, nor any person, by my order, to my knowledge or belif, for my use, had or received any manner of satisfaction or security whatsoever, save and except the following: NIL
- 5) I am not a related party of the corporate debtor, as defined under section 5 (24) of the code.
- 6) I am eligible to join committee of creditors by virtue of provision to sanction 21 (2) of the code even though I am a related party of the corporate.

Date: 27/02/2025

Place: PUNE

Signature of claiman

I Rahul kumar Chief Manager Indian Overseas Bank the claimant hereinabove do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material fact has been concealed therefrom.

Verified at Pune on this 27th day of February 2025.

Signature of claimant